

Z

SLP(C)No. 15224 OF 2004  
ITEM No.MM(5)

Court No. 2

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.15224/2004

(From the judgement and order dated 02/07/2004 in WP 878/87  
of The HIGH COURT OF BOMBAY AT AURANGABAD)

BAI Petitioner (s)

VERSUS

MAKAJI (D) BY LRS. & ORS. Respondent (s)

(With prayer for interim relief)

Date : 30/07/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Mr. S. Udaya Kumar Sagar, Adv.  
M/s. Lawyer's Knit & Co.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

List on the allotted date.

Status quo regarding possession.

(PAWAN KUMAR) (PREM PRAKASH)  
COURT MASTER COURT MASTER